

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/226(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	SHIVANI ENTERPRISES VS KEJRIWAL MIINIING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Amir Bavani, Adv.] For the Operational Creditor

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor

Mr. Sauradip Banerjee, Adv.]

Ms. Rishika Goyal, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Written notes of arguments be filed by both the parties within a period of three days.
3. Heard both the learned Counsel for the parties. **Reserved for orders.**
4. Learned Counsel Mr. Shaunak Mitra appearing on behalf of the Corporate Debtor submits that they are ready to tender the entire principal amount as indicated in this petition without prejudice to its rights and contentions.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**